

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—FOURTEENTH SESSION

7th August to 8th September, 1961)



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA SECRETARIAT

RESUME OF WORK DONE BY LOK SABHA DURING THE
FOURTEENTH SESSION OF SECOND LOK SABHA

Period of Session: August 7 to September 8, 1961.

Number of sittings: 25

Number of sitting hours 174 hours 38 minutes.

2. Adjournment Motions:

Notices Received: 82

Brought before the House: 22

Consent withheld: 82

Admitted: Nil

3. Bills:

A GOVERNMENT BILLS

(i) Introduced:

- (1) The Extradition Bill, 1961.
- (2) The Indian Penal Code (Amendment) Bill, 1961.
- (3) The Representation of the People (Amendment) Bill, 1961.
- (4) The Constitution (Tenth Amendment) Bill, 1961.
- (5) The Dadra and Nagar Haveli Bill, 1961.
- (6) The Assam Municipal (Manipur Amendment) Bill, 1961.
- (7) The Voluntary Surrender of Salaries (Exemption from Taxation) Bill, 1961.
- (8) The Apprentices Bill, 1961.

- (9) The Delhi Municipal Corporation (Amendment) Bill, 1961.
 - (10) The Newspaper (Price and Page) Continuance Bill, 1961.
 - (11) The Industries (Development and Regulation) Amendment Bill, 1961.
 - (12) The High Court Judges (Conditions of Service) Amendment Bill, 1961.
 - (13) The Deposit Insurance Corporation Bill, 1961
 - (14) The Appropriation (No. 4) Bill, 1961.
 - (15) The Sugarcane Cess (Validation) Bill, 1961
- (ii) Bills passed by Rajya Sabha and laid on the Table
- (1) The Indian Standards Institution (Certification Marks) Amendment Bill, 1961.
 - (2) The Foreign Awards (Recognition and Enforcement) Bill, 1961.
- (iii) Referred to Select Committee
- The Representation of the People (Amendment) Bill, 1961.
- (iv) Referred to Joint Committee
- The Extradition Bill, 1961
- (v) Joint Committee - Extension of time for presentation of the Report
- Religious Trusts Bill, 1960 - Time further extended upto the last day of the next Session.
- (vi) Joint Committee - Appointment of Members
- Shri Chandramani Lal Choudhry appointed to the Joint Committee on Religious Trusts Bill, 1960 in the vacancy caused by the death of Shri Bholi Sardar.
- (vii) Reports of Select Committee presented
- (1) The Indian Railways (Amendment) Bill, 1961.
 - (2) The Income-tax Bill, 1961.
 - (3) The Representation of the People (Amendment) Bill, 1961.
- (viii) Select Committee - Evidence on Bills laid on the Table
- (1) The Indian Railway (Amendment) Bill

(ix) **Bills passed:**

- (1) **The Khadi and Village Industries Commission (Amendment) Bill, 1961.**
- (2) **The Union Territories (Stamp and Court Fees Laws) Bill, 1961**
- (3) **The Minimum Wages (Amendment) Bill, 1961, as passed by Rajya Sabha.**
- (4) **The Salt Cess (Amendment) Bill, 1961.**
- (5) **The Constitution (Tenth Amendment) Bill, 1961.**
- (6) **The Dadra and Nagar Haveli Bill, 1961.**
- (7) **The Income-tax Bill, 1961, as reported by the Select Committee.**
- (8) **The Indian Penal Code (Amendment) Bill, 1961.**
- (9) **The Newspaper (Price and Page) Continuance Bill, 1961.**
- (10) **The Appropriation (No. 4) Bill, 1961**
- (11) **The Representation of the People (Amendment) Bill, 1961 as reported by the Select Committee.**
- (12) **The Indian Railways (Amendment) Bill, 1961, as reported by the Select Committee.**
- (13) **The Sugarcane Cess (Validation) Bill, 1961.**
- (14) **The Delhi Municipal Corporation (Amendment) Bill, 1961**
- (15) **The Deposit Insurance Corporation Bill, 1961.**

(x) **Bill returned by Rajya Sabha with amendments recommended by Rajya Sabha and laid on the Table:**

The Income-tax Bill, 1961.

(xi) **Bill returned by Rajya Sabha with amendments recommended by Rajya Sabha - Amendments agreed to:**

The Income-tax Bill, 1961.

(xii) **Bills passed by Houses of Parliament and assented to by the President - laid on the Table:**

- (1) **The Orissa Appropriation (No. 2) Bill, 1961.**

• Lok Sabha returned the Bill to Rajya Sabha with an amendment.

•• Rajya Sabha returned the Bill recommending certain amendments.

- (2) The Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961.
- (3) The Appropriation (No. 3) Bill, 1961.
- (4) The Delhi Shops and Establishments (Amendment) Bill, 1961.
- (5) The Appropriation (Railways) No. 3 Bill, 1961.
- (6) The Motor Transport Workers Bill, 1961.
- (7) The Essential Commodities (Amendment) Bill, 1961.
- (8) The Criminal Law (Amendment) Bill, 1961.
- (9) The Coal Mines (Conservation and Safety) Amendment Bill, 1961.
- (10) The Advocates Bill, 1961.
- (11) The Salar Jung Museum Bill, 1961
- (12) The Dowry Prohibition Bill, 1961.
- (13) The Union Territories (Stamp and Court-fees Laws) Bill, 1961.
- (14) The Salt Cess (Amendment) Bill, 1961.

B. PRIVATE MEMBERS' BILLS

(i) **Introduced:**

- (1) The Representation of the People (Amendment) Bill, 1961 (*Amendment of section 7*) by Shri Surendra Mahanty.
- (2) The Representation of the People (Removal of Disqualifications) Bill, 1961, by Shri Khushwaqt Rai.
- (3) The Constitution (Amendment) Bill, 1961 (*Amendment of article 226*) by Shri C.R. Narasimhan.
- (4) The Public Employment (Requirement as to Residence) Amendment Bill, 1961 (*Amendment of section 5*) by Shri Lalsaram Achaw Singh

(ii) **Bills circulated for eliciting opinion thereon:**

- (1) The Constitution (Amendment) Bill, 1961, (*Amendment of article 226*) by Shri C.R. Pattabhi Ramen.
- (2) The Constitution (Amendment) Bill, 1961 (*Amendment of article 226*) by Shri C.R. Narasimhan.

(iii) **Opinions on Bill - laid on the Table:**

Paper No. V to the Sikh Gurdwara Bill, 1958.

(iv) **Bill withdrawn:**

The Fixation of Price of Food Grains Bill, 1959, by Shri Jhulan Sinha.

(v) **Bill - Debate adjourned:**

The Sikh Gurdwaras Bill, 1958 by Sardar Amar Singh Saigal.

(vi) **Bill under consideration:**

The Restoration of Places of Religious Worship Bill, 1960 by Shri Prakash Vir Shastri.

4. **Calling Attention - Statements made/laid regarding notices under Rule 197.**

Sl. No.	Subject	Name of Member	Name of Minister and date of statement.
1	2	3	4
(1)	Situation arising out of recent floods in Kerala, Madras, Mysore, Orissa and Poona.	Shri S.M. Banerjee	Hafiz Mohammed Ibrahim 7.8.1961
(2)	Reported failure of the Indian Airlines Corporation to provide accommodation for the personal physicians to the President by their Patna-Delhi flight on the 20th July, 1961.	Shri A.M. Tariq	Dr. P. Subbarayan 11.8.1961
(3)	Strike by workers of Hindustan Shipyard Limited at Visakhapatnam.	Shri S.M. Banerjee	Shri Raj Bahadur 14.8.1961
(4)	Plock closures observed by the Indian Jute Mills Association owing to the scarcity of raw jute.	Shri Indrajit Gupta	Shri Nityanand Kanungo 16.8.1961
(5)	Frequent break-down of power supply in Delhi and the steps taken to remedy the situation.	Shri Harish Chandra Mathur	Hafiz Mohammed Ibrahim 17.8.1961
(6)	Reported production of oil at Qambay and Ankleshwar oil fields.	Shri Hem Barua	Shri K.D. Malaviya 22.8.1961

1	2	3	4
(7)	Request of Govt. of West Bengal to the Govt. of India regarding continuance of the Ministry of Rehabilitation.	Shri Prabhakar Kar	Shri Mehar Chand Khanna 23.8.1961
(8)	Flooding of residential houses in Diplomatic Enclave and other residential colonies of Delhi due to heavy rain-fall on 2.8.61.	Shri Pal Raj Madhok	Shri D.P. Karmarkar 24.8.1961.
(9)	Situation arising out of floods in Uttar Pradesh.	Shri Khushwaqt Rai	Rafiz Mohammed Ibrahim 25.8.1961
(10)	Reported deaths of seven persons in Delhi due to House collapse and drowning in flooded nullahs.	Shrimati Mafida Ahmed	Shri P.N. Datar 26.8.1961
(11)	Warrants of arrest issued against Master Tara Singh and Yogiraj Suryadev and the Government's policy regarding the entry of police into the places of worship.	Shri Mahavir Tyagi	Shri I al Bahadur Shastri 30.8.1961
(12)	Reported deportation of about 700 Muslims from the districts of Goalpara, Nowgong and Cachar in Assam by Police.	Shri Amjad Ali	Shri P.N. Datar 1.9.1961.
(13)	Rejection of rehabilitation compensation claims of displaced persons settled in Jammu & Kashmir State.	Shri Inder J. Malhotra	Shri Mehar Chand Khanna 5.9.1961
(14)	Accident to Dakota aircraft at Calcutta Airport on 26.8.1961.	Shrimati Ha Palchoudhuri	Dr. P. Subbarayan 6.9.1961
(15)	Irregular supply of coal and lime stone to Steel Plants in private sector.	Shri Naushir Bharucha	Sardar Swaran Singh 7.9.1961.
(16)	Accidents in Burragarh, Kusunda Nayadih, Gaa, Chinakuri and Hatibati mines.	Shri Indrajit Gupta	Shri I alit Narayan Mishra 8.9.1961.
(17)	Recommendation of the Comptroller and Auditor	Shrimati Ha Palchoudhuri	Shri I al Bahadur Shastri

1	2	3	4
(18)	Holding up of North Eastern Railway Farrukhabad-Shikohabad Passenger train at Farrukhabad station on 26.8.1961.	Shrimati Ila Palchoudhri	Shri Jagjivan Ram 8.9.1961
(19)	Proposal for revision of plan allotment to Orissa in Third Five Year Plan.	Shri Surendranath Dwivedi	Shri Lalit Narayan Mishra 8.9.1961.
(20)	Proposed introduction of new political set up in the Union Territories of Himachal Pradesh, Manipur and Tripura.	Shri Aisram Achaw Singh	Shri Lal Bahadur Shastri, 8.9.1961.
(21)	Alleged failure of the Textile Commission r's office to issue Dock-Inspection Certificate to handloom cloth worth rupees 20 lakhs for export from Tuticorin.	Shri C. H. Narasimhan	Shri K.C. Reddy 8.9.1961.
(22)	Appointment of a Committee on the export of scrap by the Government.	Shri M. I. Thakore	Sardar Swaran Singh 8.9.61
(23)	Policy re: the award of post matric scholarships to students belonging to Scheduled Castes.	Shri P.K. Gaikwad	Dr. K. I. Shrimali 8.9.1961.
(24)	Threatened strike of the employees and research assistants of the Association for the cultivation of Science, Calcutta.	Shrimati Renu Chakravarty	Shri Humayun Kabir 8.9.1961.
(25)	Delay on the part of the National Tribunal (Bank Disputes) in giving its award.	Shri Ghanshyamlal Oza.	Shri Lalit Narayan Mishra 8.9.1961
(26)	Reported suicide by a research assistant of the Delhi University.	Shrimati Maimoona Sultan	Dr. K. I. Shrimali 8.9.1961.
(27)	Non-reinstatement of over 300 dismissed employees and delay in restoring recognition of Employees' Federations and Unions that participated in July, 1960 strike.	Shri Indrajit Gupta	Shri Lal Bahadur Shastri. 8.9.1961
(28)	Situation arising out of the heavy floods in Orissa.	Shri Chintamani Panigrahi	Hafiz Mohammed Ibrahim 8.9.1961.

5. Divisions:

No. of divisions held: 9

6. Financial Business:

Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1961-62.	14.8.61	28.8.61 29.8.61 30.8.61	30.8.61

7. HALF AN HOUR DISCUSSION UNDER RULE 55.

	Subject	Name of Member	Date
(1)	Bus-Train Collision at Madurai	Shri K.T.K. Tangamani	31.8.61
(2)	International Tourist Conferences	Shri Inder J. Malhotra	4.9.61
(3)	Education of Girls and Women	Shrimati. Penu Chakravarty	5.9.61
(4)	Pakistani nationals in India	Shri Prakash Vir Shastri	6.9.61
(5)	Bonus Commission	Shri K.T.K. Tangamani	7.9.61

8. Discussion on matters of urgent public importance under Rule 193

	Subject	Name of Member	Date
1.	Production, distribution, export and price-fixation of Sugar.	Shri S.M. Banerjee	9.8.1961 10.8.1961
2.	Block closure observed by the Indian Jute Mills Association owing to scarcity of raw jute.	Shri Indrajit Gupta	24.8.1961 25.8.1961

	Subject	Name of Member	Date
3.	Statement made by the Prime Minister regarding Punjabi Suba demand and fasts undertaken by certain individuals.	Shri Harish Chandra Mathur	29.8.1961

9. Members:

(i) Oath or Affirmation

	Name	Constituency	State	Language of oath	Date
1.	Shri Ramesh Prasad Singh	Aurangabad	Bihar	English	7.8.1961
2.	Shri Ganpat Sahai	Sultanpur	U.P.	English	7.8.1961
3.	Shri Ananta Tripathi Sarma	Chatrapur	Orissa	English	7.8.1961

(ii) Resignation

	Name	Constituency	State	Date of resignation	Date of announcement in the House
1.	Shri Nibaran Chandra Laskar	Cachar-Reserved - Scheduled Castes.	Assam	24.5.61	7.8.61
2.	Shri T. Sanganna	Koraput-Reserved Scheduled Tribes.	Orissa	21.6.61	7.8.61
3.	Shri Muhammed Khuda Buksh.	Murshidabad	W. Bengal	25.8.61	30.8.61
4.	Shri Ajit Prasad Jain	Saharanpur	U.P.	5.9.61	6.9.61

(iii) Leave of Absence

(a) Leave Granted:

Sl. No.	Name	Period for which leave granted
(1)	Shrimati Ila Pal-choudhuri	28th March to 5th May, 1961 (Thirteenth Session)
(2)	Shri Mandali Venkata Krishna Rao	14th February to 7th April, 1961 and 13th April to 5th May, 1961 (Thirteenth Session)
(3)	Shri N.K. Sanghi	30th March to 21st April, 1961 (Thirteenth Session)
(4)	Shri Kansari Halder	14th March to 5th May, 1961. (Thirteenth Session)
(5)	Shri L. Elayaperumal	18th April to 5th May, 1961 (Thirteenth Session)
(6)	Shri S.C. Choudhury	7th August to 25th August, 1961 (Fourteenth Session)
(7)	Her Highness Maharani Vijaya Raje Scindia of Gwalior	7th August to 8th September, 1961 (Fourteenth Session)
(8)	Shri Balasaheb Salunke	7th August to 25th August, 1961 (Fourteenth Session)
(9)	Thakore Shri Fatehsinhji Ghodasar	7th August to 23rd August, 1961 (Fourteenth Session)
(10)	Shri K. Ashanna	7th August to 31st August, 1961 (Fourteenth Session)
(11)	Shri A. Doraiswami Gounder	21st August to 5th September, 1961 (Fourteenth Session)
(12)	Shri Kamal Narayan Singh	7th August to 8th September, 1961 (Fourteenth Session)

10.

(i) Motions:

Brief Subject	Under Rule	Member	Date of discussion.	Decision of the House.
(1) Report of the University Grants Commission for the period April 1959 - March, 1960.	189	Dr. K.L. Sarimali	5.5.1961	Adopted

Prief Subject	Under Rule	Member	Date of discussion	Decision of the House.
(2) Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1959-60.	189	Shrimati Violet Alva	8.8.61 9.8.61	Adopted
(3) Report of the Aligarh Muslim University Enquiry Committee.	189	Shri Prakash Vir Shastri	11.8.61	Adopted
(4) International situation	342	Shri Jawaharlal Nehru	16.8.61 17.8.61	A substitute motion moved by Shri V.S. Naldurgkar - adopted.
(5) Report of the Department of Atomic Energy for the year 1960-61.	189	Shri Diwan Chand Shama	19.8.61	Adopted
(6) Third Five Year Plan	342	Shri Jawaharlal Nehru	21.8.61 22.8.61 23.8.61 24.8.61	A substitute motion adopted <i>engrued</i> by Shri C.R. Narasimhan adopted.
* (7) Statement on the flood situation in the country.	342	Shri Narayan Ganesh Goray	28.8.61	
* (8) Flood-controlling capacity of Hirakud Dam.	342	Shri Chintamani Panigrahi	28.8.61 30.8.61	
(9) Report of Second Enquiry on Agricultural Labour in India.	189	Shri N.R.M. Swamy	31.8.61	Adopted
* (10) Production and supply of coal in the country.	342	Shri Ram Krishan Gupta	7.9.61	
* (11) Report of National Coal Development Corporation Ltd. for 1959-60.	189	Shri T.E. Vittal Rao	7.9.61	Adopted
(12) Decision of the U.K. Govt. to join the European Common market.	342	Shri N.C. Kasliwal	8.9.61	

* Discussed together.

(ii) Motions for Modification of Statutory Rules and Orders

Brief subject	Member	Date of discussion	Decision of the House
Modification of Mineral Concession Rules.	Shri Vidya Charan Shukla	6.9.1961	Withdrawn by leave of the House.

(iii) Motions of No-confidence

Brief subject	Member	Date	Decision of the House.
Motion of No confidence in the Ministry of Shri Jawaharlal Nehru.	Shri Braj Raj Singh	31.8.61	Leave of the House to move the motion not granted.

11. Obituary References:

Name and particulars	Date on which reference made
1. Sardar Paldev Singh, Sitting Member of Second Lok Sabha.	7.8.61
2. Shri Bholi Sardar, Sitting Member of Second Lok Sabha.	7.8.61
3. Shri Bimal Comar Ghose, Sitting Member of Second Lok Sabha.	7.8.61
4. Shri Bijoy Chandra Das, Member of First Lok Sabha.	7.8.61
5. Shri Purushottamdas Thakurdas, Member of former Central Legislative Assembly.	7.8.61
6. Dr. Inkongliba Ao, Chairman of the Interim Council of Nagaland.	25.8.61

12. Papers laid on the Table by Government 379

13. **Petitions:**

Presented by Members: 1

14. **Question of Privilege**

Brief subject	Name of Member	Date on which motion moved/discussed.	Decision of the House.
Casting reflections on a Member in a despatch published in <i>Blitz</i> dated 15.4.1961.	Shri Khushwaqt Rai	13th Report of the Committee of Privileges discussed on the 18th and 19th August and adopted by the House on the 19th August, 1961.	Shri R.K. Karanjia Editor, <i>Blitz</i> , was reprimanded by the Speaker on the 29th August, 1961.

15. **Questions answered:**

(1)	Starred	1346
(2)	Unstarred	3849
(3)	Short Notice	9

16. **Resolutions:**

Private Members' Resolutions

Sl. No.	Subject	Member	Date of discussion	Decision of the House.
(1)	Individual income	Shri Kalika Singh	28.4.61 11.8.61	Withdrawn by leave of the House.
(2)	Ran on employment of retired Government servants.	Shri Arjun Singh Bhadauria	11.8.61 25.8.61	Negated
(3)	Price of raw jute	Shri Indrajit Gupta	25.8.61	Negated

Sl.No.	Subject	Member	Date of discussion	Decision of the House
(4)	Extension of Contributory Health Service Scheme	Dr. K.B. Menon	25.8.61 8.9.61	Withdrawn by leave of the House.
(5)	Ashes of Netaji Subhas Chandra Bose.	Sardar Iqbal Singh	8.9.61	Discussion not concluded.

17. Statements by Ministers

Sl. No.	Subject	Name of Minister	Date
(1)	Foreign Exchange situation	Shri Morarji Desai	7.8.1961
(2)	Correction of reply to a supplementary on S.Q. 1578 regarding co-ordination Committee on Physical Education, Recreation and youth welfare.	Dr. K.L. Shrimali	7.8.1961
(3)	Government business for the week commencing the 14th August, 1961.	Shri Satya Narayan Sinha	11.8.1961.
(4)	U.K.'s decision to negotiate for entry into the European Economic Community and the likely effect on India's trade.	Shri Morarji Desai	11.8.1961
(5)	Arrangement between the Oil and Natural Gas Commission and the French Petroleum Institute for petroleum exploration in Jaisalmer area in Rajasthan.	Shri K.D. Malaviya	11.8.1961
(6)	Govt. Business for the week commencing 21.8.61.	Shri Satya Narayan Sinha	19.8.1961
(7)	Correction of replies given on 16.8.61 to supplementaries on S.Q. 526 re: trial of Col. Bhattacharjee in Pakistan.	Shrimati Lakshmi N. Menon	23.8.1961
(8)	Reported failure of the Indian Airlines Corporation to provide accommodation for the personal physicians to the President by their Patna-Delhi flight on 20.7.1961.	Dr. P. Subbarayan	24.8.1961

Sl. No.	Subject	Name of Minister	Date
(9)	Government business for the week commencing 28.8.61	Shri Satya Narayan Sinha	25.8.1961
(10)	Prime Minister's talks with Sant Fateh Singh.	Shri Jawaharlal Nehru	28.8.1961
(11)	Negotiations with F.N.I. concerning petroleum projects.	Shri K.D. Malaviya	29.8.1961
(12)	Government business for the week commencing 4.9.1961	Shri Satya Narayan Sinha	1.9.1961
(13)	Coal position in the country.	Sardar Swaran Singh	7.9.1961
(14)	Collapse of a bridge over river Teesta in Sikkim	Shri Kotha Bhaguramiah	8.9.1961

18.

Statement by Member:

Subject	Name of Member	Date
Certain matters arising out of the speech of the Minister of Labour and Employment and Planning during discussion on the motions re. conclusions of the Indian Labour conference.	Shri S.M. Banerjee	8.9.1961